

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA 155/2016
PETITION NUMBER : TCP/99/2016
NAME OF THE PETITIONER(S) : M. Robert & 5 others
NAME OF THE RESPONDENT(S) : Jehova Exim Private Limited & 6 others
UNDER SECTION : 397/398, 402, 403 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dr. K. S. Ravi Chandran, P.C.S
S. Manjula Devi, Adv
For KSR & Co company secretaries
CBE

APPLICANTS/
For R₁ to R₅

2) S. Satish
Counsel for Petitioners

ORDER

Heard both sides. Order reserved.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)